

Statement

Sainik Schools States in which located and the strength of boys on rolls

Name of the Sainik School and state in which located	Strength of boys on rolls	
	As on 31-12-78	As on 31-12-79
Sainik School Satara (Maharashtra)	592	625
Sainik School Kunjpura (Haryana)	586	602
Sainik School Balachadi (Gujarat)	534	497
Sainik School Kapurthala (Punjab)	635	637
Sainik School Chittorgarh (Rajasthan)	471	494
Sainik School Korukonda (Andhra Pradesh)	518	519
Sainik School Kazhakotam (Kerala)	581	612
Sainik School Purulia (West Bengal)	442	474
Sainik School Bhubaneswar (Orissa)	591	619
Sainik School Amaravathinagar (Tamil Nadu)	631	605
Sainik School Rewa (Madhya Pradesh)	429	457
Sainik School Tilaiya Dam (Bihar)	645	776
Sainik School Bijapur (Karnataka)	527	518
Sainik School Goalpara (Assam)	534	581
Sainik School Ghorakhal (Uttar Pradesh)	401	396
Sainik School Nagrota (Jammu & Kashmir)	418	450
Sainik School Imphal (Manipur)	355	359
Sainik School Sujampur Tira (Himachal Pradesh)	51	100

रक्षा मंत्रालय द्वारा राजस्थान में अपने हाथ में ली गई सड़कों

73. श्री विरधी चन्द जैन : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रक्षा मंत्रालय ने हाल में राजस्थान राज्य के बाड़मेर जिले से लगती हुई निम्नलिखित सड़कों अपने नियंत्रण में ले ली हैं :

- (1) बाड़मेर—जेलपा—बैसाला—हरमाली (2) रायसर से चहरण, (3) रायसर से रणसर (4) जसाई से राखी ;

(ख) उपरोक्त सड़कों को पक्की सड़कों में बदलने के लिए 1979-80 के दौरान कितनी धनराशि आवंटित की गई और अब तक कितनी धनराशि खर्च की गई और मार्च, 1980 तक उन पर कितनी धन राशि बच जाएगी ; और

(ग) उपरोक्त सड़कों कब तक बन कर तैयार हो जायेंगी ?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) : (क) जी नहीं। अभी ये सड़कें नियंत्रण में नहीं ली गई हैं, तथापि इन सड़कों को नियंत्रण में लेने का काम जारी है।

(ख) वर्ष 1979-80 में इन सड़कों के लिए 54.50 लाख रुपये की रकम निर्धारित की गई है। चूंकि अभी तक इन सड़कों को राज्य लोक

निर्माण विभाग से अपने नियंत्रण में नहीं लिया गया है अतः अब तक इन सड़कों पर कोई राशि व्यय नहीं की गई है। इसीलिए निर्धारित उक्त रकम राजकोष में वापिस कर दी गई है। मार्च 1980 तक इन सड़कों पर कोई धनराशि खर्च किए जाने की संभावना नहीं है।

(ग) मार्च 1984 तक इन सड़कों का निर्माण पूरा कर लेने की योजना है।

Setting up District Industries Centres in Maharashtra

74. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total number of District Industries Centres started in the State of Maharashtra and in what districts;

(b) when the same will be opened in the remaining districts and the names thereof;

(c) whether the 'Action Plan' has been prepared by all the District Industries Centres in Maharashtra by now;

(d) if so, the number and names of such District Industries Centres and the reasons thereof; and

(e) when the 'Action Plans' will be ready for all the District Industries Centres in Maharashtra?

THE MINISTER OF FINANCE AND INDUSTRY (SHRI R. VENKATARAMAN): (a) to (e). The following 25 District Industries Centres have been sanctioned for Maharashtra covering the entire State except Greater Bombay district which is a Metropolitan area. 15 of them were sanctioned in April, 1978 and 10 in February, 1979. The names of the districts where a District Industries Centre has been sanctioned are as follows:—

"Amednagar, Aurangabad, Bhandara, Bihar, Buldhana, Chandrapur (Chanda), Colaba, Dhulia, Jalgaon, Nanded, Osmanabad, Parbhani, Ratnagiri, Wardha, Yeotmal, Thane,

Nasik, Pune, Satara, Sangli, Kolhapur, Solapur, Nagpur, Akola and Amravati".

Sixteen of them, namely, Ahmednagar, Aurangabad, Bhandara, Bhir, Buldhana, Chandrapur (Chanda), Colaba, Dhulia, Jalgaon, Nanded, Nasik, Parbhani, Ratnagiri, Solapur, Wardha and Yeotmal have prepared 'Action Plans'. The Action Plans for the remaining nine District Industries Centres are at various stages of preparation and are expected to be completed shortly. Usually the first six months or so after the sanctioning of the District Industries Centre are spent in procedural matters viz. recruitment of staff and their training, organisation of District Industries Centres etc.

Allocations for Tribal Sub-plan Areas

75. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds earmarked for Five Year Plan for Tribal Sub-plan areas of the country from (i) State plan outlay, (ii) Central Ministries, (iii) Centrally sponsored schemes, (iv) Institutional finance and other sources;

(b) the funds earmarked by the States and funds released by the Home Ministry to the States for Tribal areas for the year 1979-80; and

(c) the achievements made by the States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) It is estimated that during the Sixth Plan, the flows from the State Plans to the tribal sub-Plan will be Rs. 1850 crores, and the amount out of institutional finance will be the order of Rs. 300 crores. The amount of Special Central Assistance is Rs. 350 crores. The amount to be made available from the Central Pro-